

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION No. 4295
TO BE ANSWERED ON 28.03.2017

Ban on Tree Cutting

4295. SHRI ARVIND SAWANT:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the details of revenue loss to the States due to ban imposed on cutting of the trees used for commercial purposes during the last three years and the current year, State/UT-wise;
- (b) whether the Government has a scheme or proposes to formulate any scheme to compensate the affected States; and
- (c) if so, the details thereof?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI ANIL MADHAV DAVE)

- (a) to (c) The Ministry has not imposed any ban on tree cutting. However, all the forest management activities including fellings are regulated as per the Working Plans prescriptions. These Working Plans are approved by the Government of India. No such data regarding revenue loss due to non felling is maintained at the level of Ministry of Environment, Forest and Climate Change as the responsibility of forest management primarily vests with the State Governments.
